

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 375/1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

ARUN KR. CHATTERJEE

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents : None

Heard on : 11.11.99

Order on : 11.11.99

ORDER

When the matter is taken up for hearing, ld. counsel, Mr. Samir Ghosh appearing for the applicant, submits that the applicant does not want to proceed with the case since he got all reliefs as sought for in this O.A. He produced the letter written by the applicant to him in support of his statement.

2. In view of the above, the application is disposed of as being not pressed. The letter produced by the ld. counsel for the applicant be kept with the records.


(G.S. MAINGI)

MEMBER(A)


(D. PURKAYASTHA)

MEMBER(J)

S.M.